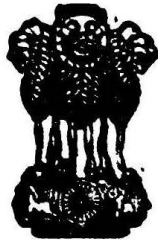


**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETY-FIFTH REPORT (Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Ninety-fifth Report.

2. The Committee met on the 29th August, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 2nd September, 1966.

3. The Members whose Resolutions had been included in the List of Business for the 2nd September, 1966 had been invited to present their views on the resolutions before the Committee. Shri Harish Chandra Mathur and Shrimati Renu Chakravarty attended the sitting.

4. The Committee recommend the allocation of time as follows :—

- | | | |
|---|-------|----------|
| (1) Resolution regarding Re-orientation of Plans | . . . | 2 hours. |
| (2) Resolution regarding drinking water for Madras | . . . | 1 hour. |
| (3) Resolution regarding tax and foreign exchange evasion | . . . | 2 hours. |

NEW DELHI;
August 29, 1966.
Bhadra 7, 1888 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.